NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	Hearing	433(e) /433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	PR&HANT SREENIVASAN 9903907965	Pefitioner ETA Engineering	75
2	R-le. Berl' 9448844554.	Relspv -	Barls'

Counsel for petitioner is present. Counsel for respondent is present. Counsel for respondent requested time to file objection. Meanwhile, Registry is directed to check and put up Form-5 filed by the petitioner.

List it on 22.09.2017.

MEMBER (J)

MEMBER (T)